

Government an d/or requisite documentary evidence from the applicants.

(b) & (c) Yes, Sir. A Screening Committee to advise the Ministry of Home Affairs regarding the eligibility of Samman Pension for freedom fighters from J & K States, has been set up, consisting of the following :

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| 1. Ministry of State in the Ministry of Home Affairs (V)                       | Chairman |
| 2. Shri P. L. Karihaloo, J-3, Jawahar Nagar Srinagar, (Kashmir)                | Member   |
| 3. Shri Peer Gyasuddin, Jawahar Nagar Extn. Wazir Bagh, Srinagar,              | Member   |
| 4. Shri Mallick Abdul Gani, Sopore, Kashmir.                                   | Member   |
| 5. Shri Peer Gulam Jee-lani, Pampore (Kashmir)                                 | Member   |
| 6. Shri Ali Mohammad Bhat, Sumpora Basant Bagh, Srinagar (Kashmir)             | Member   |
| 7. Shri Moti Ram Baigra Udampur (Jammu)  | Member   |
| 8. Shri G.R. Kar, Sopore (Kdshmir)   | Member   |
| 9. Shri Soofi Ghulam Ahmed, Ex-MLA, Syed Ali Akbar Mohalla, Srinagar (Kashmir) | Member   |

#### Shorting of Four Passengers Travelling in Bus by Extremists

\*312. SARI P. NAMGYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to news items appearing in the National dailies of 18 November, 1983 regarding hijacking of a bus from Sahrali bus stand to Khabedogra village near Amritsar and subsequently shooting of 4 bus passengers ;

(b) whether the culprits have been arrested and if so, the details thereof ; and

(c) the steps taken by the Government to arrest the extremists and criminals who are reported to have taken shelter in the Guru Nanak Niwas after comming various crimes and offences ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) No, Sir.

(c) The State authorities have been approaching SGPC to hand over the wanted persons to the police, but so far they have not extended any cooperation in this regard. The authorities are keeping close watch for apprehending the wanted persons.

#### Export of HR Coils, CR Coils, etc.

\*314. SHRI ARUN KUMAR NEHRU : Will the Minister of STEEL AND MINES be pleased to lay a statement showing :

(a) the extent in terms both of quantity and money of the export, if any, of steel ;

(b) whether there is any plan to export HR coils, CR coils/sheets, wire rods, billets to etc. during 1983-84 ; and

(c) if so, what quantities have been planned for export ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) During April-Nov., 1983 SAIL exported 14,613 tonnes of carbon steel hot rolled coils valued at Rs. 3.26 crores.

(b) and (c) SAIL is attempting to export about 1,18,000 tonnes of steel comprising CR sheets, plates, wire rods and structurals.

#### Terms and conditions of A.P. Scooters Ltd. Deposit Schemes

\*315. SHRI MATI SUSEELA GOPALAN :

SHRI M.M. LAWRENCE : Will the Minister of INDUSTRY be pleased to state :